

**NATIONAL COMPANY LAW TRIBUNAL
AMARAVATI BENCH
(Video Conference)**

**PRESENT: JUSTICE TELAPROLU RAJANI – MEMBER JUDICIAL
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 28.09.2022 AT 10.30 AM**

TC/CP. Nos.	CA/IA No.	Section/ Rule	Name of Parties
CP(IB)No.174/10/AMR/2019	IA(IBC)/191/2022	60(5) of IBC	Immneni Eshwar Rao (Proposed Liquidator) Vs. Bank of India and another (in the matter of M/s Ramana Sri Logistics Private Limited)

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Mr.V.S.R.Avadhani, Counsel for the CA is present. Mr.Sethu Madhava Rao, Advocate is present for R1. Mr.Ravi Kumar, Advocate for R3 & R4 is present. Counters of R3 & R4 are filed. The Counsel for R1 submits that an application seeking to set aside the ex-parte order is filed. The office is directed to check and put up the same. List the matter on 28.10.2022.

SD/-
**JUSTICE TELAPROLU RAJANI
MEMBER JUDICIAL**